

जिससे इन ब्लैक ब्रिटिश पोस्टल आर्डर्स का आना रुके या उनके ऊपर कंट्रोल हो ?

SHRIMATI LAKSHMI MENON: The whole matter is being investigated all that is given in the latter part of the original answer.

SHRI B. K. P. SINHA: May I know whether in those cases in which prosecutions were launched any attempt was made to seize or attach the property of the accused?

SHRIMATI LAKSHMI MENON: In some cases the money has been returned. In other cases where the offences are more serious, they have been sentenced to various terms of imprisonment and some other cases are still under investigation.

SHRI N. M. LINGAM: Apart from tracking down the culprits for which there is provision in law, does not the Government think that it is necessary to absolutely ban such things as they are likely to lower the status of India in the estimation of foreigners because our people extensively indulge in these things?

SHRI JAWAHARLAL NEHRU: I do not quite know how far it is feasible to do that but certainly we will forward the hon. Member's suggestion to the Home Ministry.

SHRI B. K. P. SINHA: Sir, my question was not answered. My question was whether in those cases in which prosecutions were launched or in which there have been convictions, any attempt was made to seize or attach the property of the accused.

SHRI JAWAHARLAL NEHRU: We have no information on that subject.

DR. R. P. DUBE: I want to know whether evidence cannot be taken on commission. Those people who have made complaints cannot come to India but can their evidence be not taken on commission at the places where they are?

SHRIMATI LAKSHMI MENON: This is not a legal matter.

औद्योगिक सहकारिता समितियों के वर्किंग ग्रुप की सिफारिशें

*५८६. श्री नवाबसिंह चौहान : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि औद्योगिक सहकारिता समितियों के लिये जो वर्किंग ग्रुप स्थापित किया था उसकी किन किन सिफारिशों को सरकार ने स्वीकार कर लिया है और उन पर कब तक व कैसे अमल किया जायेगा ?

t [RECOMMENDATIONS OF THE WORKING GROUP FOR THE INDUSTRIAL CO-OPERATIVE SOCIETIES]

*589. SHRI NAWAB SINGH CHAUHAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state which of the recommendations of the working group appointed for the Industrial Co-operative Societies have been accepted by Government and by when and how they will be implemented?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): The recommendations of the Working Group on Industrial Co-operatives and the draft resolution thereon will be considered at an inter-ministerial meeting to be held on the 24th September, 1959 and decisions will be taken thereafter.

‡[उद्योग मंत्री (श्री मनुभाई शाह) : औद्योगिक सहकारिता समितियों के वर्किंग ग्रुप की सिफारिशों और उनके बारे में सरकारी प्रस्ताव के मसौदे पर विभिन्न मंत्रालयों की संयुक्त बैठक में २४ सितम्बर, १९५९ को विचार किया जायेगा और उसके बाद निर्णय किये जायेंगे ।]

*590. [The questioner (Shri Bhupesh Gupta) was absent. For answer vide cols. 3207—08 infra.]

† [] English translation.

‡ [] Hindi translation.